

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 29549/2016

(Arising out of impugned final judgment and order dated 12/09/2016 in WT No. 654/2016 passed by the High Court Of Judicature at Allahabad)

M/S GRASIM INDUSTRIES LTD., CHEMICAL DIVISION, RENUKOOT
Petitioner(s)

VERSUS

STATE OF UP & ORS. Respondent(s)

Date : 30/11/2016 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Pankaj Bhatia, Adv.
Ms. Bharti Tyagi, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Post this petition next week before an appropriate Bench.

(Shashi Sareen)
AR-cum-PS

(Veena Khera)
Court Master